## CD-SHREE MAHALAXMI CORPORATION PVT. LTD.

Claim filed by: - Operational creditors.WBSEDCL

| SI.   | Consumer ID | O/s amt as per | O/s amt as per   | Claim        | Claim     | Reason for  |
|-------|-------------|----------------|------------------|--------------|-----------|---|
| No    |             | Form -C        | O/s report as on | accepted     | rejected  | rejection   |
|       |             | 22.07.2025     | 27.08.2025       | (Rs. )       | (Rs.)     |   |
|       |             | (Rs.)          |                  |              |           |   |
| 1     | 950042207   |                |                  |              |           | Corporate debtors is not functioning since 2014 and CIRP declared by Hon'ble NCLT on dated 23.02.2024. You have filed the claim before the Resolution Professional on dated 30.07.2024 i.e. you are aware the fact that CIRP process are going on. Now you filed the claim for the outstanding bill amount as per reading date 01.07.2025. The documents produced by you are not correct because company are not going concern, stopped their production, GST registration is cancelled, no transaction through bank etc. as on date How is it possible and believable that your department only continue the connection of electricity without |
|       |             |                |                  |              |           | any production. These documents are not valid documents. Accordingly I have rejected the said claim.  |
|       |             |                |                  |              |           |   |
| 2     | 931306600   | 84829281.00    | 85073900.57      | 84829281.00  | 0.00      |   |
| 3     | 935146000   | 272956702.00   | 282203190.16     | 272956702.00 | 0.00      |   |
| Total |             | 35,90,52,074   | 368,48,7,561.65  | 35,77,85,983 | 12,66,091 |   |